344 website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 13398 Circulation/Genl./West/THC/2025

Dated, Delhi the 10/7/25

Sub.:- Removal Notification to remove name of Advocates from The Roll of the Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded copy of Endorsement Letter No. 42663-42798/Genl./Misc./Circulation/2025 Dated 02.07.2025 received along with its enclosures i.e. copy of Letter Bearing Ref. No. Verification/141/12/2025 Dated 31.05.2025 & Bearing Diary No. 3558/B Dated 09.06.2025 and copy of Notification No. 12 of 2025 Dated 21.05.2025 regarding Removal Notification Ref. No. Verification/141/BCD/011/2025 Dated 21.05.2025 to Remove Advocate's name from the Roll of Bar Council of Delhi due to their LL.B/Graduation Degree/Marks Sheet reported to be Fake/Forged of Col. Arun Sharma (Retd.), Honorary Secreary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi – 110049, on the subject cited above, from Mr. Anil Antil, Ld. Officer Incharge, General Branch, (C)/Ld. District Judge – 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

- All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
- The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
- 3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)

District Judge (Commercial Court) – 05/ Officer Incharge General Branch, West District, Tis Hazari Courts, Delhi

Enclosure: - As above.

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DFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 42-663 /Genl./Misc./Circulation/2025

Dated, Delhi the 0 2 JUL 2025

Sub:- Removal Notification to remove name of advocates from The Roll of the Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded a copy of the Notification bearing Ref No. Verification/141/12/2025 dated 31/05/2025, and bearing diary No. 3558/B dated 09/06/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to:-

- 1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
- 6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANIL ANTIL)

Officer In-Charge, General Branch, (C),
District Judge-15,Central
Tis Hazari Courts Delhi.

Encl. As above

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Col Arun Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



Mob.: 9622143939 Phone: 011-45603735, 4355 Direct: 011-45603739 E-mail: barcouncilofdelhi@redi Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद् BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961) 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. NVerification/141/12/2025

Dated 31 Way 2025

The Principal District & Session Judge Room No. 204, Tis Hazari Courts, Deihi-110054

NOTIFICATION No. 12 of 2025

Removal Notification to Remove Name of advocates from The Roll of the Bar Council of Delhi due to LL.B Degree/ Marks Sheet reported to be Fake/Forged

Sir,

Bar Council of Delhi Removal Notification No. 12 of the year 2025 at 21 May 2025 is submitted herewith for your information please.

Thanking you,

Col Arun Sharma (Retd) Secretary Bar Council of Delhi

(Ex-Subedar D.K. Sharma) Prep and Checked By

B.O.: 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 011-23387701

an Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



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दिल्ली विधिज्ञ परिषद् BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Verification/141/BCD/011/2025

Dated: 21 May 2025

NOTIFICATION No. 12 of 2025 dt 21.05.2025

Removal Notification to Remove Advocate's name from the Roll of Bar council of Delhi due to their LL.B /Graduation Degree/Marks Sheet reported to be Fake/Forged

it is hereby notified for general information that, under the Proviso of Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India, name of the under mentioned advocates have been removed permanently from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar	Dha cu
1.	Mrs. Harish Kumar (Enrl No. D/183/2012)	Bar Council of India Sub-Committee Out	Photo of the Advocate
	S/o Sh. Mulakh Raj House No – C-108, New Rajender Nagar New Delhi (Mob- 9810012446)	17.03.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 3421/2023	
	Mr. Izatpal Singh, (Enrl No –D/2587/2014) S/o Sh. Meharban Singh House No – J-5/101, First Floor, Rajouri Garden, New Delhi – 110 027	Bar Council of India Sub-Committee Order dated 17.03.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 21/2021	
	Mr. Jayaraman S, (D/10877/2021) R/o – D-216, Second Floor, Palam Colony, Nekki Ram Wali Gali, Raj Nagar, Part-II, New Delhi-110077. (Mob – 9443501200)	Bar Council of India Sub-Committee Order dated 17.04.2025 and Ratified by the General Council of the Bar Council of India on 22.04.2025 by Removal Proceedings No. 7/2025	
N V	Mr. Mr. Jayaramn S, S/o Sh. S. Subbanaidu No-12, Alamarathupatti Street, /aratharaj Nagar, Bodinayakanup, Bodnayakanur, Theni Tamil Nadu- 25513 (Mob – 9443501200)		

(Ex-Subedar D.K. Sharma) Prep and Checked By

un Sharma (Retd) Secretary

Col Arun Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



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ol Arun Sharma (Retd)

Secretary

Web.: www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद् BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Dated : Ref. No. ; Ser Name of Adv Authority for Removal of Name from Roll of Bar Photo of the No. Council of Delhi Advocate Mr. Alok Kumar Sharma. Bar Council of India Sub-Committee Order dated (Enrolment No -D/48/2020) 17.04.2025 and Ratified by the General Council of S/o Sh. Nand Kishor Sharma the Bar Council of India on 22.04.2025 by Removal B-54 A, A-1 BLOCK, VIJAY ENCL., Proceedings No. 21/2025. PALM SOUTH WEST, DELHI. (Mob-9520176217) 5. Mr. Prince Panchal (D/3941/2022) Bar Council of India Sub-Committee Order dated H.NO.- 404, B BLOCK, GALI NO.16, 17.04.2025 and Ratified by the General Council of NEAR RADHA MANDIR, the Bar Council of India on 22.04.2025 by Removal SANT NAGAR, BURARI, Proceedings No. 9/2025. DELHI-110084. (Mob-7701838790, 7065507734) Mr. Vineet Lakhani, Bar Council of India Sub-Committee Order dated (Enrl No -D/972-R/1997) 10.01.2025 and Ratified by the General Council of S/o Sh. D.R. Lakhani the Bar Council of India on 16.02.2025 by Removal House No A 6/15, Krishan Nagar Proceedings No. 54/2021 Delhi-51 (Mob-9811109051)

The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

(Ex-Subedar D.K. Sharma) Prep & Checked By

Copy forwarded for information to:-

- The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
- 2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
- 3. The Secretaries of All Bar Associations, Delhi
- 4. The Secretaries of All State Bar Council
- 5. The Registrar General, Supreme Court of India, New Delhi
- The Registrar General, High Court of Delhi, New Delhi 6.
- 7. The Registrar General, All High Courts in India
- The District & Session Judge, Tis Hazari Courts, Delhi 8.
- 9. The District Judges in all 9 Districts of Delhi
- 10. The District Magistrates in all 9 Districts of Delhi
- The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi 11.
- 12. The Commissioner of Police, New Delhi
- 13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Verice Rangers, High Court of Delhi, New Delhi-110 003 Ph.: 011-23387701